

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1245
ANSWERED ON 09.02.2017

PLANTATION PROGRAMME FOR REJUVENATION OF GANGA RIVER

1245. SHRI V. PANNEERSELVAM

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has finalized a massive plantation programme for river landscape for rejuvenation of Ganga river through the intervention of States;
- (b) if so, the details thereof;
- (c) the cost likely to be incurred along with the cost sharing pattern; and
- (d) the other modalities worked out for the programme?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(SHRI VIJAY GOEL)

(a) & (b) The forestry interventions are an integral activity of the larger programme on Ganga Rejuvenation (Namami Gange) initiated by the National Mission for Clean Ganga (NMCG).

A Detailed Project Report (DPR) on forestry interventions for Ganga has been prepared by Forest Research Institute (FRI), Dehradun. The DPR adopts a multifaceted approach including afforestation.

A river scape covering an area of 83,946 km² has been delineated all along the basin in the five Ganga River bank states namely, Uttarakhand, Uttar Pradesh, Bihar, Jharkhand and West Bengal.

(c) The Phase-1 of the project is to be implemented over a five years period from financial year 2016-2017 to 2020-2021. The total projected financial outlay over 5 years is Rs. 2293.73 Crores. Namami Gange Programmes are fully funded by the Central Government.

(d) For the year 2016 -17, Annual Plans of Operation (APO) were prepared by forest department of Uttarakhand, Uttar Pradesh, Bihar, Jharkhand and West Bengal. As per these plans, NMCG sanctioned a sum of Rs. 50.63 crore to the five Ganga river bank states for plantation for the year 2016-17. For the year 2017-18, NMCG has sent request letters to the concerned states to submit their APO, so that the funding can be sanctioned well before the plantation season.